

ITEM NO.26

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition (Criminal) No.428/2020

CITIZENS FOR JUSTICE AND PEACE

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(With IA No.135049/2020 - EX-PARTE STAY, IA No.135052/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No.26539/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No.7691/2021 - INTERVENTION APPLICATION and IA No. 26535/2021 - STAY APPLICATION)

WITH W.P.(C) No.40/2023 (PIL-W)

(With IA No.8306/2023-EX-PARTE STAY)

W.P.(CrI.) No.14/2023 (PIL-W)

(With IA No.10891/2023-STAY APPLICATION)

W.P.(C) No.63/2022 (PIL-W)

S.L.P.(C) No.22733/2022 (IV-C)

(With IA No.193242/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

S.L.P.(C) Nos.19945-19946/2021 (III)

(With I.R. and IA No.189377/2022 - STAY APPLICATION)

T.P.(C) No.199/2023 (XVI-A)

Date : 30-01-2023 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

HON'BLE MR. JUSTICE J.B. PARDIWALA

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Mr. K.V. Girish Chowdary, Adv.
Ms. Niti Richhariya, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 List the Petitions along with WP (C) Diary No.4045 of 2023, WP (CrI) Diary No 4046 2023, SLP (CrI) 4097-4098 of 2019 and TP (C) Diary No 3670/2023 on 3 February 2023.

**(CHETAN KUMAR)
A.R. -cum-P.S.**

**(SAROJ KUMARI GAUR)
Assistant Registrar**